

I am Son of

**Affidavit to be Furnished by the candidate alongwith Nomination Paper  
Before the Returning Officer**

For election to Bihar Vidhan Sabha name of the House.

From Bramhapur Constituency (Name of the Constituency)

Sham Bhut Nath Yadav late Hardeo Yadav

son/daughter/wife of Chakki Lahua Bhada Dera  
Aged 52 years, resident of (mention full postal address); a candidate for election

(Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by R.J.D. (name of the political party), am contesting as an  
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self			
2.	Spouse-			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	1. I.P.C. Sec. 365, 504, 506 (57/7.20) P.S. Ballia, U.P. 2. 7 (E.C.) 227/17-11-2013. P.S. - Siwan, Dist - Buxar
(b)	Name of the court, Case No. and Date of order taking cognizance :	C.J.M. Ballia, Order dt-07-07-12, Case 2970/2010, 247/13
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	N.A.

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	N.A.
(b)	Name of the Court(s), Case No. and Date(s) of order(s).	N.A.

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That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
- 'Dependent', here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand					
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	50000 FNB 369/SBI, 2004 SBI, 961021- IDBI, 46754 SBI, 2000004 BOI, BHIYA BOI, BHIYA-3774804		NO	NO	NO
		(Details of bank balance attached)				
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Details attached.				
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Details attached				
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	Details attached				
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	SCORPIO SHAMBU NATHARAY	Details attached			
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Details attached				

(vii)	Any other assets such as value of claims/interest				
(ix)	Gross Total value	Details attached			

### 3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.  
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<b><u>Agricultural Land</u></b>	Details attached				
	Location(s)					
	Survey number(s)					
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
(ii)	<b><u>Non-Agricultural Land</u></b>	Details attached				
	Location(s)					
	Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
(iii)	<b><u>Commercial Buildings</u></b> (including apartments)	Details attached				
	-Location(s)					
	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)					



	Whether inherited property (Yes or NO)				
	Date of purchase in case of self acquired property				
	Cost of property (in case of purchase) at the time of purchase				
	Any Investment on the property by way of development, construction etc.				
	Approximate Current market value				
(iv)	<b>Residential Buildings</b> (including apartments, - Location(s) - Survey number(s) Area (Total measurement in sq. ft.) Built up Area (Total measurement in sq. ft.) Whether inherited property (Yes or NO) Date of purchase in case of self acquired property Cost of property (in case of purchase) at the time of purchase Any Investment on the land by way of development, construction etc. Approximate Current market value	Details attached			
(v)	<b>Others</b> (such as interest in property)				
(vi)	<b>Total of Current Market Value of (i) to (v) above</b>				

- (6) I give herein below the details of liabilities/ dues to public financial institutions and government :-  
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	<b>Loan or dues to Bank/Financial Institution(s)</b> Name of Bank or FI Amount outstanding Nature of loan	Details attached				
	<b>Loan or dues to any individuals/ Entity other than mentioned in (i) above.</b> Name(s) Amount outstanding Nature of loan					

	Any other liability					
	<b>Grand total of liabilities</b>					
(ii)	<b>Government Dues:</b>					
	Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)					
	Income Tax Dues					
	Wealth Tax Dues					
	Service Tax Dues					
	Municipal /Property Tax Dues					
	Sales Tax Dues					
	Any other dues					
	<b>Grand total of all Govt. dues</b>					

(7) Details of profession or occupation:

a. Self... Politician/ Business

b. Spouse... Business

(8) My educational qualification is as under: Matriculation (Bihar School Examination Board)  
Vishwantra Mohini Shyam Sunder Das Uchch Vidyalaya, Chakki

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (I) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum. <u>Shambhu Nath Yadav</u>
2.	Full postal address	<u>Chakki Laha, Ps- Simn. Buxa</u>
3.	Number and Name of the constituency and state	<u>199, Bramhapur, Bihar.</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>Rastriya Janta Dal</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>N.A</u>

(c) Total number of Pending cases where the en/ri (s) have taken cognizance		Two				
5	Part of	Year for which last Income Tax Return filed		Total Income Rs. ....		
	(a) Candidate	BSFPS9931L				
	(b) Spouse:	ANCPD76508				
	(c) Dependents					
6.	Details of Assets and Liabilities in rupees					
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)					
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					
(ii)	Approximate Current Market Price of Asset (Total Value)					
7	Liabilities					
	(i) Government dues (Total)					
	(ii) Loans from Bank, Financial Institutions and others (Total)					
8.	Highest educational qualification:					
	(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)					

### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;  
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of..... 201.....

DEPONENT

- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.  
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.  
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.  
4. The affidavit should be either typed or written legibly and neatly.

9/23/2014



# DETAILS OF INSURANCE POLICY IN THE NAME OF SHAMBHU NATH YADAV

COMPANAY NAME	AMOUNT OF POLICY	POLICY NO	AMOUNT OF PREMIUM	POLICY TERM	SPOUSE	DEPEND ANT
RELIANCE LIFE INSURANCE LIC	2500000/- 1000000/-		52090921 147648.43/- 516492148 36275/-	20 YEARS 20 YEARS	NO NO	NO NO

## DETAILS OF JEWELLERY POSSESSED BY MANSA DEVI W/O-SHAMBHU NATH YADAV

TYPE OF ORNAMENT	SELF	SPOUSE	DEPENDENT	DEPENDENT	DEPENDENT
CHURI	NO	51000/- (20 Gram.)	NO	NO	NO
EAR RING	NO	18900/- (07Gram.)	NO	NO	NO
PAYAL	NO	4000/- (10Gram.)	NO	NO	NO

## DETAILS OF MOTOR VEHICLE

TYPE OF VEHICLE	REGISTRATION NO.	YEAR OF PURCHASES	PRICE AT THE TIME OF PURCHASES	SELF	SPOUSE	DEPENDENT
FORCE	BR-01-PD-3627	2012	1345000/- 300000/- SECOND HAND	SHAMBHU NATH YADAV	NO	NO
QUALIS	JH-05-B-4081	2006		SHAMBHU NATH YADAV	NO	NO
TRACTOR	BR-03-K-4580	29-08-2013	412000/-	SHAMBHU NATH YADAV	NO	NO
TRACTOR	BR-03-D-3632	09-08-2008	385000/-	SHAMBHU NATH YADAV	NO	NO
OIL TANKER	BR-01-GA-9218	2013	550000/-	NO	MANSA DEVI	NO

SCORPIO

GR-01-PG-1484

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SHAMBHU NATH YADAV

No

No

SHAMBHU NATH YADAV



# DETAILS OF BANK BALANCE

NAME OF BANK	BRANCH	A/C NO.	SELF BALANCE	SPOUSE	DEPENDENT
PNB	DUMRI	1547000100021710	50000/-	NO	NO
SBI	PATNA	20324811015	420369/-		
SBI	PATNA	10839449119	2061/-	NO	NO
IDBI	BUXER	1539104000114820	96102/-	NO	NO
SBI	BIHIYA	31479887542	4675/-	NO	NO
BOI	BIHIYA	38000861	200000/-	NO	NO
BOI	BIHIYA	460145E+14	NO	377480/-	NO

DESCRIPTION	SELF	SPOUSE	DEPENDANT
ANY OTHER ASSETS SUCH AS VALUE OF CLAIMS/INTREST	1. PROPRIETER OF SONE BRICKS & GODAM CHAKKI LAHNA, SIST BUXER 2. N.P. RIFIL	CAPITAL INVESTED IN PREMA # SONS FILLING STATION. SHE IS PARTNER OF 49% 1400000/- (FOURTEEN LACK) VALUE	NO

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**DETAILS OF IMMOVABLE ASSETS OF SHAMBHU NATH YADAV**

DESCRIPTION	AREA	COST OF THE LAND AT THE TIME OF PURCHASES	APPROXIMATE CURRENT MARKET VALUE	DATE OF PURCHASES
<b>AGRICULTURAL LAND</b>				
MAUZA KHARHATAND TAUFIR KHATA NO.129,13,98,64,119 THANA NO-503	2.97 Acre.	1785000/-	1785000/-	11/7/2014 03/07/2014 04/08/2014 13/11/2014
MAUZA DUBALI KHATA NO.107,71,124 THANA NO-75	1.26 Acre	847000/-	847000/-	08/10/2014 05/04/2013 23/08/2013 21/01/2014 26/02/2014
MAUZA BAZIRPUR NAGARPALIKA BALLIHA	7.315 Acre.	450000/-	450000/-	
<b>NON AGRICULTURAL LAND</b>				
MAUZA KHARHATAND TAUFIR KHATA NO.53,64,13,58,60 THANA-503	262740 SQF	2053000/-	26100000/- (TWO CRORE SIXTY ONE LACKS)	04/07/2005 25/06/2007 09/05/2008 11/11/2008 12/10/2009 23/06/2009 25/05/2009 11/05/2009 18/07/2008
MAUZA DUBALI KHATA NO.107 THANA NO-75	281313 SQF	1519000/-		

2) 53-64-13-58-60